



The Gauhati High Court At Guwahati
[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

IT IS FOR INFORMATION TO ALL CONCERNED THAT THE BELOW MENTIONED CASES LISTED ON **05-04-2021** WILL BE TAKEN UP BY THE HON'BLE COURTS VIA REMOTE VIDEO CONFERENCING AS FOLLOWS:

SI. No.	NAME OF THE HON'BLE JUDGE(s)	ITEM NO(s).
1.	HONOURABLE MR. JUSTICE N. K. SINGH AND HONOURABLE MR. JUSTICE M. CHOUDHURY	ITEM NOS: - 1 to 4.
2.	HONOURABLE MR. JUSTICE N. K. SINGH AND HONOURABLE MR. JUSTICE S. SAIKIA	ITEM NO: - 29.
3.	HONOURABLE MR. JUSTICE N. K. SINGH	ITEM NOS: - 7 & 9.
4.	HONOURABLE MR. JUSTICE P. K. DEKA	ITEM NOS: - 37 & 38. (As last item, subject to availability of time)
5.	HONOURABLE MR. JUSTICE A. BORTHAKUR	ITEM NOS: - 21 & 76.

BY ORDER

DATED:- GUWAHATI THE 3RD APRIL, 2021



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NOTICE

IT IS FOR INFORMATION TO ALL CONCERNED THAT ON **05-04-2021** (MONDAY), HON'BLE THE CHIEF JUSTICE OF GAUHATI HIGH COURT WILL HOLD COURT PROCEEDINGS IN **COURT NO. 1 (OLD BLOCK) AT GAUHATI HIGH COURT.**

BY ORDER

DATED:- GUWAHATI THE 1ST APRIL, 2021